

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 278 of 2021

IN THE MATTER OF:

EVO Green Trading Pvt. Ltd.

...Appellant

Versus

Volkswagen Finance Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Murari Kumar and Mr. Achint Kumar, Advocates.

O R D E R
(Virtual Mode)

05.04.2021 Heard Learned Counsel for the Appellant.

Order reserved.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)